

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 337 OF 2018 &
IA NO. 258 OF 2019

Dated: 19th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jindal Power Limited

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Nishta Kumar

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Ms. S. Amali for R-2

ORDER

As agreed by learned counsel for both the parties, list the matter on
25-03-2019.

(S. D. Dubey)
Technical Member

Pr/kt

(Justice Manjula Chellur)
Chairperson